

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**C O R R I G E N D U M**

Dated- Guwahati the 21<sup>st</sup> September, 2022

**NO. HC.VII-238(Pt.-III)/2013/ 8333 /A** #### The name mentioned at Serial No. 3 of the Notification **No. HC.VII-238(Pt.-III)/2013/ 5814 /A** dated 06-08-2022, in respect of confirmation of service of **Court Managers** working in the Sub-ordinate Judiciary of Assam as well as at the Principal Seat of Gauhati High Court, stands corrected as "**Smti. Priyanka Sarmah**" instead of "**Smti. Pryanka Sarmah**".

By Order,  
Sd/- Utpal Rajkhowa  
**REGISTRAR (ADMIN.)**

**Memo No. HC.VII-238(Pt.-III)/2013/ 8334 - 8345/A** Dated: 21-09-2022  
Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.
3. The District & Sessions Judge, Kamrup(M), Guwahati.
4. The Registrar (Admin./Vigilance/Judl./Estt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
7. The Treasury Officer, Kamrup(M), Guwahati.
8. Smti. Priyanka Sarmah, Court Manager, O/o –The District & Sessions Judge, Kamrup(M), Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati  
**(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati)**
10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidam, Guwahati.
11. The CA to the Registrar General, Gauhati High Court, Guwahati.
12. Office File.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

  
**REGISTRAR(ADMIN.)**